

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

1. **Shri Bhanu Bhushan, Member**
2. **Shri R. Krishnamoorthy, Member**

Petition No.4/2008

In the matter of

Petition for permission to notionally inject the electricity generated by power plant into Southern Regional grid as unscheduled interchange.

And in the matter of

Global Energy Limited, Mumbai **Petitioner**

Vs

1. Southern Regional Load Despatch Centre, Bangalore
2. Southern Regional Power Committee, Bangalore
3. Karnataka Power Transmission Corporation Limited, Bangalore
4. Karnataka Load Despatch Centre, Bangalore
5. Power Grid Corporation of India Limited, Gurgaon **Respondents**

ORDER

Admit.

2. The petitioner is directed to serve copy of the petition on the respondents latest by 18.1.2008 and shall file an affidavit of service of the petition. The respondents may file their reply by 8.2.2008 with a copy to the petitioner who may file its rejoinder, if any, by 18.2.2008.

3. List on 21.2.2008 for further directions.

4. The petitioner shall in the meantime deposit the balance filing fee of Rs. 80,000/-.

Sd/-
(R. KRISHNAMOORTHY)
MEMBER

sd/-
(BHANU BHUSHAN)
MEMBER

New Delhi dated the 14th January 2008